

DR. TRIGUNA SEN : He suggested doles... (Interruption.)

SHRI NITIRAJ SINGH CHAUDHURY : May I know from the hon. Minister whether he will consider the desirability of allowing our young engineers to seek employment in other developing countries besides the things he is considering ?

DR. TRIGUNA SEN : Surely.

श्री मुहम्मद इस्माइल : मैं बिल्कुल सीधा-सा सवाल पूछना चाहता हूँ। मैं चाहता हूँ कि इसका घुमा फिराकर जवाब न दिया जाय। ये जो इंजीनियर हैं इनको जब तक काम नहीं मिलता है, जब तक प्लानिंग कमीशन इन की बेरोजगारी की समस्या पर विचार करती है या कैबिनेट कोई फैसला लेती है, तब तक इनको बचा कर रखने की जिम्मेदारी बिल्कुल आपकी है वा नहीं, इसके बारे में आप पर-सनली कुछ फील करते हैं या नहीं। क्या आपका यह विचार है या नहीं कि यह बहुत खराब बात है। अगर आप इसको फील करते हैं तो क्या आप गवर्नमेन्ट को रिकोमेन्ड करेंगे कि उनको कुछ फाइनेंशल मदद दी जाए ताकि वे जिन्दा रह सकें इंजीनियर का काम करने के लिए ?

DR. TRIGUNA SEN : He asks me whether I am personally concerned or not. I can assure the hon. Member that I am very much personally concerned because I trained myself thousands of engineers. But, as I said, I do not agree to give them doles. We are trying to find out vocations for them.

SHRI S. M. BANERJEE : Do not call it doles; call it scholarship.

SHRI UMANATH : Before putting the question, I am going to refer to the second part of my question (No. 516) which is put to the Education Minister with regard to the arrest and release of students. I do not want the Education Minister to say that it is not within his power. Since it has been admitted, either he must reply or the Home Minister who is here should reply.

Now, I want to know how many engineering students who have taken part in

demonstrations in Delhi have been arrested and how many have been released. I would like to know whether the Government has taken any decision to release them all without any prosecution.

MR. SPEAKER : It is Q. 516. Yes, he may give the answer.

DEMONSTRATION BY ENGINEERING STUDENTS

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\*516. SHRI UMANATH :  
SHRI C. K. CHAKRAPANI :  
SHRI MOHAMMAD ISMAIL :  
SHRI B. K. MODAK :

Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that large number of Engineering students from different States demonstrated before Parliament on the 12th February, 1968;

(b) if so, what are their demands;

(c) the steps taken to meet their demands;

(d) whether it is a fact that a number of students have been arrested; and

(e) if so, total number of arrests made so far ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) Yes, Sir.

(b) The main demand of the students is that adequate employment opportunities should be provided for technical personnel.

(c) The Government are already considering various measures to utilise the services of technical personnel.

(d) Yes, Sir.

(e) 224. It is understood that all have been released.

I can tell the House that the students of various engineering colleges in the country who went on strike met and decided to go back to their States. They have withdrawn the strike. I am told, all of them have been released.

SHRI TENNETI VISWANATHAM : Several people have not been released in Andhra Pradesh.

श्री गुलाम मुहम्मद बकशी : क्या मिनिस्टर साहब को यह पता है कि मुख्तलिफ स्टेट्स ने इंजीनियरों की बहुत-सी पोस्ट्स को इन एबोएस रख छोड़ा है जिन को भरा नहीं जा रहा है। मेरा अपना खयाल है कि सब को आप ले लें तो हजारों तक यह तादाद जाती है। चौथे प्लान के वजूद में न आने की वजह से इस वक्त तक उनको इन एबोएस रखा गया है। चूंकि चौथा प्लान आ रहा है। और बहुत-सी प्रिलिमनरीज भी आनी हैं इस वास्ते क्या मिनिस्टर साहब वेरियस स्टेट गवर्नमेन्ट्स को एडवाइज करेंगे इस डिस्ट्रिक्ट को रिलीव करने के लिए कि स्टेटअवे उन पोस्ट्स को फिल अप कर लें।

[किया मन्सूर صاحب को ये पते  
 हैं कि مختلف स्थितियों ने इंजीनियरों की  
 बहुत सी पोस्ट्स को अनियमित रूप से  
 रोक रखा है जो भरा नहीं जा रहा  
 है - मेरा अपना खयाल है कि सब को  
 आप ले लें तो हजारों तक यह तादाद  
 जाती है - चौथे प्लान के وجود  
 में न आने की वजह से इस वक्त तक  
 उनको इन एबोएस रखा गया है -  
 چونکہ چوتھا پلان آ رہا ہے اور  
 بہت سی پریلیمینریز بھی آئی ہیں اس  
 واسطے کیا مینسٹر صاحب ویرس  
 سٹیٹ گورنمنٹس کو ایڈوائز کریں  
 گے اس ڈسٹریکٹ کو ریلیف کرنے کے  
 لئے کہ اسٹریٹ اوپن ان پوسٹس کو  
 فل کر لیں]

DR. TRIGUNA SEN : I agree with the hon. Member's suggestion. I have already said it is being taken up with the State Governments to appoint engineers in the vacant posts and also appoint them for the future survey works and projects.

श्री गुलाम मुहम्मद बकशी : What about posts which have been kept in abeyance ?

DR. TRIGUNA SEN : Yes.

श्री मानुभाई पटेल : There are so many engineers who are out of employment. It seems either there is some defect in planning on the part of Education Ministry or there is no proper co-ordination between the Education Ministry and the Planning Commission. In view of this, may I know whether the Education Ministry is considering to work out a scheme so that in future such things do not happen ?

DR. TRIGUNA SEN : From 1951-52, the Ministry of Education, in consultation with the State Governments and Planning Commission, undertook this programme of expansion of institutions. But, unfortunately, there is now a big recession in industries. The Fourth Plan Projects, for some reason or other, have not been implemented. Only during the last two or three years, due to all these factors, there is unemployment. Now this is why we are consistently asking the Man-Power Committee and the Planning Commission to give us a forecast as to their future requirements. Pending this examination, we have already advised, most reluctantly, to the Chief Ministers and the education institutions to reduce seats according to the local conditions. We can only do that. We do not have firm figures of estimated needs.

श्री मधु लिंगमय्ये : अध्यक्ष महोदय, मुझे एक साधारण नहीं, बल्कि एक विशेष सबाल पूछना है। धनबाद के इंडियन माइनिंग स्कूल में, देश के कोने-कोने से चुने गए छात्र, विभिन्न इंजीनियरिंग विभागों में सात सालों की विशेष शिक्षा पाते हैं, जैसे पेट्रोलियम टेक्नालोजी, माइनिंग टेक्नालोजी। लेकिन भारत सरकार की पेट्रोलियम मिनिस्ट्री अपने विभागों में, आयल एंड नेचुरल गैस कमीशन में मामूली बी० एस० सी० को नौकरी देते हैं, लेकिन जिन्होंने सात साल का विशेष प्रशिक्षण पाया है, उनको नहीं देते हैं। उसी तरह माइनिंग डिपार्टमेंट हाई स्कूल पास लड़कों को दो साल का डिपार्टमेंटल एग्जामिनेशन पास करने के बाद नौकरी देता है, लेकिन केन्द्रीय सरकार ने एक-एक लड़के पर

दस-दस हजार रुपया खर्च कर, सत सालों की पढ़ाई के बाद, जिन लड़कों को तैयार किया है, उनको नौकरी नहीं देता है। बाकी लोगों की बेरोजगारी की बात छोड़िये। मैं यह जानना चाहता हूँ कि क्या मंत्री सहोदय का ध्यान इस बात की ओर गया है; यदि हाँ, तो क्या वह कम से कम पेट्रोलियम मिनिस्ट्री और माइनिंग विभाग से बात करके यह काम करायेंगे, वर्ना केन्द्र में शिक्षा मंत्री की कोई जरूरत नहीं है।

DR. TRIGUNA SEN : I fully agree with the hon. Member in what he has said. It is a fact that these courses were started on the advice of the Petroleum Ministry. It is also a fact, as the hon. Member said, that those boys who underwent these courses have not been absorbed by that Ministry. This was brought to my notice last month and we have taken up the matter with them. We shall try to see that they are employed by the Ministry for the purpose for which the specialised courses were started in Dhanbad.

SHRI M. N. NAGHNOOR : There are offers from developed countries like Canada and the United States for employment and study programmes. There are also offers from developing countries like the African countries for employment. Will the Government consider the possibility of deputing some of our talented engineers for study and employment, so that our employment problem may be solved ?

DR. TRIGUNA SEN : I have replied to that question. Wherever there is a possibility, anywhere in the world, we allow them to go.

SHRI LOBO PRABHU : Among the causes given for the unemployment are that the economy has not developed as was expected, that the economy is held up due to recession, and that there is idle capacity. I would like to find out from the Minister whether, in addition to all those reasons he has made out from the Planning Commission, he would add one more reason, one more objective, that the development of idle capacity should be taken up as a separate subject.

DR. TRIGUNA SEN : I can assure the hon. Member that I have personally taken

up that matter—to utilise the idle capacity of the workshops and factories.

SHRIMATI SUCHETA KRIPALANI : Is it possible for the Government to secure avenues of employment for our engineers in the developing countries which may require engineering personnel ?

DR. TRIGUNA SEN : Yes; we are doing it.

SHRI NAMBIAR : In all the industrial advanced countries, in all the factories it is a condition precedent that there must be a research wing and development wing attached to the factory and without that, no licensing is done. But in this country there is no such stipulation and the hon. Minister has stated that he is thinking in terms of that. Will it be possible for the Government to stipulate the condition that all industries must have a research wing ? By that, the development of the industry will go on, the quality would also improve and it will absorb many engineers. This will be a permanent solution to the problem. Will he consider it ?

DR. TRIGUNA SEN : This has been my view-point, as the hon. Member said, for the last 8 or 10 years. Now that I am here, I am pursuing this matter very seriously.

श्रीमती लक्ष्मीकान्तम्मा : सिर्फ आंध्र प्रदेश में इस समय छः हजार इंजीनियर बेकार हैं और हर साल तीन हजार विद्यार्थी इंजीनियरी की परीक्षा पास करते हैं। उन लोगों की आर्थिक स्थिति बहुत बुरी है। अब वे लोग अपने घर की चीजें भी बेचने लगे हैं। मैं यह जानना चाहती हूँ कि उन लोगों को रोजगार देने के सम्बन्ध में जो योजना बनाई जा रही है, वह कब पूरी होगी।

DR. TRIGUNA SEN : In Andhra Pradesh....

एक आजीवन सचिव : हिन्दी में जवाब दीजिए।

DR. TRIGUNA SEN : आंध्र प्रदेश सरकार ने बहुत से इंजीनियरों को बर्खास्त कर दिया है।

The Government of Andhra Pradesh have dismissed them. We are trying to impress on them, हम कोशिश कर रहे हैं, so that they can employ them again.

**SHRI BAL RAJ MADHOK :** The hon. Minister has said that there is idle capacity in many of the engineering colleges and admission is being cut down. There are separate educational and technical institutions and engineering colleges opened by the military and also by the railways, and they are taking their engineers and other technical personnel from those institutions. In view of the fact that we have too many colleges now, can we not ask the military and the railways not to open their own engineering or military colleges so that there is no duplication of effort and the boys coming out of the engineering colleges and schools elsewhere could be absorbed by them? There is also the fact that our engineering colleges have become very prestigious and the training given there is much more theoretical than practical, and, therefore, the boys who come out of these colleges are not very much fit for practical work. Therefore, will a practical bias be given to the teaching in the engineering colleges?

**DR. TRIGUNA SEN :** I do not agree to his first suggestion that the institutions that are being run by the Ministry of Railways and the Ministry of Defence should be closed. They are training them for a particular specialised purpose. They take a limited number only for specialised jobs and are not affecting the general pool of engineers. As for the second suggestion, I agree with the hon. Member that our education so far has been a bit theoretical. We are now changing it so as to make it more practical-biased.

**SHRI D. C. SHARMA :** There are two problems that are facing these engineers. In the first place, they are holding posts which do not require their qualifications. Secondly, may I know whether Government have created a panel to give them some money every month before they could be employed? May I know whether the hon. Minister would think of constituting a panel of these unemployed engineers so as to give them some subsistence money before they could be fully employed in some concern?

**DR. TRIGUNA SEN :** It is not possible to do that, but as I have already said, we are finding out more places for training of the fresh graduates who are coming for a year or two with stipends so that they could be employed.

**SHRI S. KUNDU :** In India there are about 70,000 engineers and technicians who are unemployed....

**DR. TRIGUNA SEN :** 70,000?

**SHRI S. KUNDU :** Yes, 70,000.

**MR. SPEAKER :** Anyway, the number is not so much important. Let him come to the question now.

**SHRI S. KUNDU :** It means very much. It shows that even after twenty years, though we are boasting that our economy is taking off, actually our economy is grounding and grounding for a disaster. This is a great disaster. This breeds frustration and also indiscipline among our young engineers. As it happened, when Dr. Ram Subhag Singh was going to address a convocation, a boy came and said 'I do not want this degree, but give me bread'. This kind of thing will grow if Government are not going to do something immediately to provide employment to these 70,000 engineers and diploma holders. Therefore, I am going to suggest to the hon. Minister.....

**MR. SPEAKER :** This is not the time for suggestion. This is the question Hour.

**SHRI S. KUNDU :** May I suggest to the hon. Minister that he may form a rural development engineering force and form a pool of engineers where he could absorb all the engineers and give them some sort of allowance till they are taken over by other departments so that they could go and serve in the rural areas which have been much neglected so far? Let him try with this experiment.

**DR. TRIGUNA SEN :** As regards the first part of the question giving a figure of 70,000, I would be very grateful if the hon. Member could give me the list, because the number that we have received from the Directorate-General of Employment is about 7,000 graduates and 28,000 diploma-holders. I would like to have this detailed information as it will help us to plan. I have already answered the second part.

**SHRI RANDHIR SINGH:** A large number of students who courted arrest and pleaded guilty of violation of section 144 have been convicted and this acts as a bar on reinstatement in service. May I request the hon. Minister to direct the State Governments to see that this conviction does not operate as a disqualification for employment?

**DR. TRIGUNA SEN:** If I know the names of the States, I will write to them.

**SHRI SEZHIYAN:** In view of the fact that according to the Minister himself 7,000 graduates are idle and the fact this figure is likely to rise in the coming years, instead of providing them jobs, have Government got any scheme to provide them with some work giving them some advance and other facilities to start some small-scale industries where they can use their technical knowledge to increase production in the country and also keep themselves gainfully employed?

**DR. TRIGUNA SEN:** Yes, first we will cover thousands of boys by giving them practical training. We are also organising a scheme so that they can work in a consolidated way.

**श्री हुकम चन्द कछवाय:** अध्यक्ष महोदय, इस समय देश के अन्दर काफी तादाद में इंजीनियर्स बेकार हैं। क्या सरकार कोई ऐसा नियम बनायेगी कि जब तक इन जीनियरों को काम नहीं मिलता, तब तक इनकी पढ़ाई कुछ दिनों के लिये बन्द कर दी जाये? दूसरे—अपने देश में इस समय कितने विदेशी इंजीनियर काम कर रहे हैं, उनकी संख्या बताइये?

**DR. TRIGUNA SEN:** To train an engineer requires five years and to train a diploma-holder it takes about three years. We have established the institutions after getting equipment and staff. We do not propose to close them down. But we have taken a decision not to expand the facilities.

**श्री हुकम चन्द कछवाय:** अध्यक्ष महोदय, विदेशी इंजीनियरों की संख्या नहीं बताई।

**अध्यक्ष महोदय:** श्री मधु लिमये।

**श्री शिव चन्द्र झा:** अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है....

**MR. SPEAKER:** No point of order during question hour.

**श्री शिव चन्द्र झा:** यह तो नियम के अनुसार रख रहा हूँ, अध्यक्ष महोदय। नियम सं० 54 के मुताबिक इस शार्ट नोटिस-क्वेश्चन पर मेरा व्यवस्था का प्रश्न है। मैंने काल-एटेंशन दिया था, लेकिन आपने उसको डिस-एलाऊ कर दिया और उसकी सूचना आपने मुझे नहीं दी, लेकिन शार्ट नोटिस-क्वेश्चन आपने एक्सेप्ट किया है। नियम के अनुसार आपने मंत्रालय से बात की है, तभी आपने इसको मन्जूर किया है। मैं जानना चाहता हूँ कि आपने किस नियम के मुताबिक मुझे सूचना नहीं दी, मेरा काल-एटेंशन आपने क्यों डिसएलाऊ किया?

**MR. SPEAKER:** Short Notice Question is also part of Questions.

#### SHORT NOTICE QUESTION

BLAZE OF FIRE IN THE WATERS OF GANGA NEAR MONGHYR

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SNQ 5. SHRI MADHU LIMAYE:

SHRI BHOGENDRA JHA:

SHRI JYOTIRMOY BASU:

SHRI KAMESHWAR SINGH:

SHRI D. N. PATODIA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that there was a blaze of fire in the waters of the Ganga near Monghyr and Jamalpur on the 3rd March, 1968;

(b) whether it is also a fact that this fire was caused due to the overflow of petroleum from the Barauni Oil Refinery;

(c) whether water supply to Monghyr-Jamalpur towns had been stopped due to the water having been contaminated with petrol; and

(d) whether Government have enquired into matter and if so, the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND